

(c) Government is administering various health care schemes including hygiene, environmental sanitation and nutrition for promoting the survival of the declining tribes.

SOCIAL, ECONOMIC AND POLITICAL DEVELOPMENT OF TRIBAL AREAS

62. SHRI RAJENDRA AGNIHOTRI : Will the Minister of WELFARE be pleased to state :

(a) the details of the schemes for the social, economic and political development of the tribal areas and the results achieved so far;

(b) whether the Government propose to construct hostels for tribal students in each district; and

(c) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) For social-economic development of Scheduled Tribes in tribal areas the Tribal sub-Plan strategy has been adopted. The Tribal Sub-Plan is being implemented in 18 States and 2 Union Territories. Under Tribal Sub-Plan strategy, priority is given to the sectors like agriculture, horticulture, animal Husbandary, soil conservation, rural development, co-operation, minor irrigation, education, health, drinking water supply, rural electrification, etc. Central/Centrally Sponsored Schemes for tribal development of the Ministry of Welfare include Special Central Assistance for Tribal Sub-Plan, ashram schools in Tribal Sub-Plan area, development of oil and oils of tree and forest origin in tribal areas, aid to voluntary organisations engaged in welfare and development of Scheduled Tribes, post matric scholarship, book bank, coaching and allied schemes, etc. The Scheduled Tribe families economically assisted in the 7th Plan period are 52,88,825 as against a target of 41,55,726 families. Seats in the Lok Sabha and State Legislative Assemblies have been reserved for Scheduled Tribes according to their population.

(b) and (c) The locations are decided by the State Governments. Under the Centrally Sponsored Scheme, hostels for Scheduled Tribe boys and girls are constructed with 50% contribution from the

Centre and 50% contribution from States in districts with significant tribal population.

STRIKE BY N.D.M.C. EMPLOYEES

63. SHRI DHARMANNA MONDAY-YA SADUL :

SHRI BHAGEY GOBARDHAN :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there was a strike during the last week of June 1991 by a section of NDMC employees in protest against non implementation of Shankar Committee Report:

(b) whether as a result of the strike, water in NDMC areas was disrupted resulting hardship to the people:

(c) the demands which have not been implemented in the case of striking employees:

(d) the steps taken or proposed to be taken to implement the recommendations of the Committee ?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT ((SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) Water supply in some localities of NDMC area was disrupted on account of the strike.

(c) and (d) The NDMC has reported that they have not conceded the demand of striking employees that Shive Shankaran Committee Pay Scale be extended to the left out categories of NDMC and the strike was unconditionally called off in the afternoon on 29th June by the workers.

REVIEW OF FAMILY PLANNING PROGRAMME

64. SHRI DHARMANNA MONDAY-YA SADUL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to review the implementation of Family Welfare Programmes throughout the country;

(b) if so, the details thereof: